

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 113 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Janakiranau Srinivasan & Nava Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Ramesh Kainthola, Advocate		
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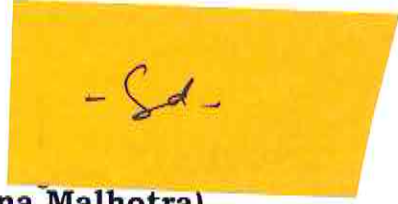
	For the Respondent (s):	Mr. Navin Kumar and Mr. Pankaj Kumar Singhal, Advocates		
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ORDER

PNB is duly represented by their Counsel, Mr. Nishal Gupta. He is directed to file an affidavit giving precise reason as to why the title documents of the petitioner have not been released despite their letter of September, 2016.

To come up on 24.10.2017.


Member (T)


(Ina Malhotra)
Member (J)

(Lekhraj Singh)